

DIVISION BENCH

O-144

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

IA/182(KB)2020
In
C.P. (IB)/245(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26th February, 2021,
10:30 A.M

Name of the Company	M/S GANNON DUNKERLEY & CO. LTD. Vs. INFINITY TOWNSHIPS PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Ms. Manju Bhuteria, Advocate] For the Operational Creditor
2. Ms. Sweta Gandhi Murgai, Advocate]

1. Ms. Neha Somani, Pr. CS] For the Corporate Debtor

ORDER

Ms. Manju Bhuteria, Ld. Counsel present on behalf of the Operational Creditor.
Ms. Neha Somani, Ld. Authorised Representative present for the Corporate Debtor.

2. At the request of the Ld. Counsel for the Applicant/Operational Creditor, list this matter on 22.04.2021.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)